

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO-12

/2022

IN THE MATTER OF

Srinath Mishra

Applicant

Versus

State Of Odisha and Others

Respondents

AFFIDAVIT

I, **Sri Srinath Mishra**, aged about 58 years, S/o- Umakanta Mishra, Res.-Charibatia Singh Colony, P.O.-Chandikhole, P.S.-Dharmasala, Pin-755044 Dist-Jajpur, Odisha do hereby solemnly affirm and state as follows:

- (1) That I am the applicant in the aforementioned application and I am apprising the Hon'ble Tribunal about the W.P(C) No-29310/2022 filed by (GECPL) Gammon Engineers and Contractors Private Limited, in the Hon'ble High Court of Odisha.
- (2) That on 08.12.2023 the matter was taken for hearing in which the associate counsel for the petitioner (company) prayed for time as Mr Sidhant Dwibedi (counsel) was unable to appear because of his illness and the Hon'ble Court accepted the plea directed to list the matter on 1st February 2024 hence requested the counsel for the parties to come ready to make an endeavour for final disposal of the writ petition and also ordered to continue the stay till the next date. **Order of the Hon'ble court enclosed.**



Ashis Kumar Mahapatra
Ashis Kumar Mahapatra
 Notary Public No-31/08
 Chandikhole, Jajpur, Odisha

(1)

That the petitioner being duty bound in the above mentioned application is submitting the status and position of the W.P(C) No-29310/2022, in the Hon'ble High Court of Odisha to the Hon'ble Tribunal.

Srimati Anu
Deponent



VERIFICATION

Verified on this the 26th day of December 2023 at Chudibohle that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By

S. R. Priyadarshini
M.A LLB
S.R.
Advocate
En. No-O 011/2021

VERIFICANT

Asis
26/12/23
Ashis Kumar Mahapatra
Notary Public No-31/08
Chandibohle, Jaipur, Odisha

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) NO. 29310 OF 2022

*M/s. Gammon Infrastructure Projects Petitioner
Limited –GECPL (JV)*

Mr. S.D. Kumar, Advocate

-versus-

State of Odisha and others Opp. Parties

Mr. Swayambhu Mishra,
Additional Standing Counsel
(For Opp. Party Nos.1 to 4)

**CORAM:
JUSTICE K.R. MOHAPATRA**

**ORDER
08.12.2023**

Order No.

9. 1. This matter is taken up through hybrid mode.
2. Mr. S.D. Kumar, learned counsel for the Petitioner submits that learned arguing counsel, Mr. Sidhant Dwibedi, is not well and is not in a position to appear before the Court to argue the matter.
3. Accordingly, the matter stands adjourned to be listed on 1st February, 2024 on which date learned counsel for the parties are requested to come ready to make an endeavour for final disposal of the writ petition.
4. The interim order dated 9th November, 2022 passed in I.A. No.15063 of 2022 shall continue till the next date.

bks

*(K.R. Mohapatra)
Judge*

Signature Not Verified

Digitally Signed
Signed by: BIJAY KUMAR SAHOO
Reason: Authentication
Location: High Court of Orissa, Cuttack
Date: 09-Dec-2023 12:01:23